

**DIVISION BENCH**

**O-134**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/29(KB)2021

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> August, 2021,  
10:30 A.M**

Name of the Company	JAGDAMBA MINERALS Vs. ANAND CARBO PRIVATE LIMITED		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Appearance (via video conference)**

For the Operational Creditor

Mr. A Patnaik, Advocate

Mr. Shreyan Das, Advocate

Mr. Suryaneel Das, Advocate

For the Corporate Debtor

Ms. Sanchari Chakraborty, Advocate

**ORDER**

Ld. Counsel on both sides present.

Ld. Counsel for the Corporate Debtor seeks time to file reply affidavit. At request, two weeks time is granted for the same. Copies of reply shall be served on Counsel on record for the Operational Creditor.

List the matter on 08.11.2021.

**Harish Chander Suri  
Member (Technical)**

**Rajasekhar V.K.  
Member (Judicial)**